NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 116(ND)/2016

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY: Mr. Rajesh Yograj Bajaj & Anr. V/s. Taurus

Thermoplastics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242, 244

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s):

Mr. R. K. Gupta, Advocate

For the Respondents (s):

ORDER

Re-notify this case on 23rd January, 2018.

na Malhotra) Member (J)